

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:155

ANSWERED ON:16.08.2013

POWER GENERATION FROM RENEWABLE ENERGY SOURCES

Mahendrasinh Shri Chauhan ;Sampath Shri Anirudhan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the various programmes /schemes being implemented by the Government for the development and tapping the potential of new and renewable energy sources in the country, scheme and State/UT-wise;
- (b) the details of the targets set and the achievements made in power generation from various renewable energy sources in the country along-with the funds allocated/released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (c) whether any agencies /organisations have been empanelled by the Government for the implementation of the said schemes;
- (d) if so, the details thereof, State/UT-wise along-with details of the monitoring mechanism to ensure the proper implementation of these schemes; and
- (e) whether any complaints regarding the non /improper implementation of the said schemes in any of the States/UTs including Kerala have been received during the last three years and the current year and if so, the details thereof and corrective measures taken by the Government in this regard?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c),(d) &(e) of the Lok Sabha Starred Question No. 155 for answer on 16.08.2013 regarding Power Generation from Renewable Energy Sources

(a): The Ministry of New and Renewable Energy is implementing a number of schemes / programmes, throughout the country, for the development and tapping of renewable energy potential. Details of these schemes/programmes are given at Annexure-I.

(b): A capacity addition of 11,262 MW against a target of 10,522 MW has been achieved from various renewable energy sources during the last 3 years. During 2013-14, a capacity addition of 640 MW has been achieved till 30.06.2013 against the target of 4325 MW. Source-wise physical and financial targets and achievements are given at Annexure-II. State-wise physical & financial targets for the power generation from renewables are not fixed. State-wise renewable power generation capacity added and funds released/utilized during the last 3 years and current year (as on 30.06.2013), are given in Annexure-III and Annexure-IV respectively.

(c)&(d): The renewable energy schemes/programmes are implemented through the designated State Nodal Agencies in States. This apart, some programmes of the Ministry envisages participation/ implementation through NGOs, and empanelled channel partners. To ensure proper implementation of the schemes, the Ministry obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. The Ministry also holds periodic meetings with the implementing agencies and undertakes random inspection visits to ascertain quality of project implementation and systems deployed. The Ministry also institutes independent evaluation studies for assessing impacts and proper implementation of programmes.

(e): The schemes have built in mechanism of checks to ensure proper implementation. The Ministry has not received any specific complaints regarding non-implementation/improper implementation of the schemes in States. However, the feed backs/complaints received about schemes are addressed and used for further improving schemes and monitoring system.